

In The Central Administrative Tribunal
Calcutta Bench

OA.1302 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. G. S. Maingi, Administrative Member

Asim Kr. Mandal

... Applicant

- VS -

- 1) Union of India, through Deputy Director General (Personnel), D/o Telecommunication, Sanchar Bhawan, New Delhi.
- 2) Chief General Manager, Telecom, 10, R.S.M. Square, Calcutta-13.
- 3) Divisional Engineer, Telecom, Optical Fibre Cable Project, P.O. Jhaljhalia, Malda.

.... Respondents

For the Applicant : Mr. S.N. Mitra, Advocate
Mr. B.P. Ray, Advocate
Mr. P.K. Ghosh, Advocate

For the Respondents : Ms. K. Banerjee, Advocate

Heard on : 14-3-2000

Date of Order : 14-3-2000

ORDER

D. PURKAYASTHA, JM

Ld. Advocate Mr. Mitra, appearing on behalf of the applicant, submits that the seniority position of the applicant as claimed in the application has been ~~decided~~ by the Department. But no communication has been made in this regard to him by the respondents. That fact is not disputed by Ms. Banerjee, appearing on behalf of the respondents ~~since she has no instruction from the department~~. In view of the aforesaid circumstances, if the statement made by Ld. Advocate Mr. Mitra is correct, therefore, respondents should communicate the decision in this regard to the applicant forthwith. If the grievance

Contd....

of the applicant is removed by the respondents as stated by Ld. Advocate Mr. Mitra, the seniority position should be published accordingly. With this observation, application is disposed of.

Ld. Advocate Mr. Banerjee produced one letter dated 1st June, 1998 written by the Assistant Director General (SGT), Ministry of Communications, Department of Telecommunications, Government of India. That letter may be kept in record.

G. S. Maini
14.3.2000
(G. S. Maini)
Member (A)

D. Purkayastha
(D. Purkayastha)
Member (J)

OKN